

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

New Delhi

No. 6/Judicial/Misc./TDSAT/2023

Dated: 2<sup>ND</sup> August, 2023

**NOTICE**

It has been decided by the Competent Authority, in consultation with Telecom Lawyers' Association, that the hearing of cases before the Hon'ble Tribunal fixed on 16<sup>th</sup>, 17<sup>th</sup> and 18<sup>th</sup> August, 2023 shall take place through virtual mode.

  
Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Registrar, TDSAT.
4. Director, TDSAT.
5. Dy. Registrar, TDSAT.
6. PPS to Hon'ble Member-I, TDSAT.
7. PS to Hon'ble Member-II, TDSAT.
8. PPS (Court), TDSAT.
9. Notice Board.
10. TDSAT Website.